

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ROC.NO. 2846/SO/2017

DATED:03.05.2018

CIRCULAR NO. 09/SO/2017

Sub: High Court of Judicature at Hyderabad for the State of Telangana and State of Andhra Pradesh – Subordinate Courts – Permission to the Muslim employees working in the Subordinate Courts in both the States of Telangana and Andhra Pradesh and also the employees who are working in the offices, which are under Administrative Control of the High Court of Judicature at Hyderabad to leave the office at 4.00 p.m. on all working days during the month of **Ramzan i.e., from 17.05.2018 to 15.06.2018** – Granted.

The High Court is pleased to following order:

The Muslim employees working in the Subordinate Courts in both the States of Telangana and Andhra Pradesh and also the employees who are working in the offices, which are under Administrative Control of the High Court of Judicature at Hyderabad, are hereby permitted to leave the office at 04.00 p.m. on all working days during the month of **Ramzan i.e., from 17.05.2018 to 15.06.2018** to perform necessary rituals in connection with the observance of Ramzan. This is, however, subject to the exigencies of work.


REGISTRAR GENERAL 3/5

To

1. All the Registrars, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
2. The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
3. The Prl. Secretary to the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, Hyderabad.
4. All the District Judges in the State of Telangana and in the State of A.P.
5. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam.
7. The Director, A. P. Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
10. The Secretary, High Court Legal Services Committee, Hyderabad.
11. The Deputy Director, High Court Mediation & Arbitration Centre, High Court of Judicature at Hyderabad.
12. The Organizing Secretary, All India Judicial Employees Association, Rangareddy District Court Complex, L.B.Nagar, Hyderabad-74